

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

ORDER

Subject: Nomination of judicial officers for one day workshop on "Arbitration & Conciliation Act, 1996-Law, Practice and Procedure".

No: 1408 of 2025/RG/GS

Dated: 25.09.2025

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject workshop, which is scheduled to be held on 4th of October, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.



(M.K. Sharma)


Registrar General (Officiating)

No: 62682-727/RG/GS

Dated: 25.09.2025

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Kashmir Province.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.



Registrar General (Officiating)

Annexure-A

Judicial Officers Officers nominated to the Workshop on: Arbitration & Conciliation Act, 1996-Law, Practice and Procedure

At

J&K Judicial Academy, Mominabad, Srinagar

On

04.10.2025

I. Judicial Officers of Kashmir Province & UT of Ladakh

S.No	Name of the Officer(Mr/Ms)	Designation
1.	MasaratRoohi	Additional District & Sessions Judge, Anantnag
2.	Kusum Lata Pandita	ADJ, Bank Cases, Commercial Court, Srinagar
3.	Farooq Ahmad Bhat	Additional District & Sessions Judge, Srinagar
4.	Renu Dogra	Principal Judge Family Court, Srinagar
5.	Adnan Syed	Special Judge, Anti Corruption(CBI) Srinagar
6.	Dinesh Gupta	3rd Addl. District & Sessions Judge, Srinagar
7.	Parvaiz Iqbal	Additional District & Sessions Judge, Kulgam
8.	Abdul Qayoom Mir	Special Judge NDPS, Baramulla
9.	Yahaya Firdous Ahanger	Presiding Officer, Fast Track Court, Budgam
10.	Anjum Ara	Ist Additional District & Sessions Judge, Srinagar
11.	Sushil Singh	Additional District and Sessions Judge, Bandipora
12.	Noor Mohd. Mir	Additional District & Sessions Judge, Pulwama
13.	Rafia Hassan	Additional District & Sessions Judge, Ganderbal
14.	Mir Wajahat	CJM, Sopore
15.	Sheikh Gowhar Husain	CJM, Shopian
16.	Tabasum	CJM, Ganderbal
17.	Manzoor Hussain	CJM, Handwara
18.	Iqbal Ahmad Akhoon	CJM, Bandipora
19.	Altaf Hussain Khan	Sub-Judge, Patan
20.	Fariqa Nazir	Special Mobile Magistrate, Pulwama



21.	Zahoor Ahmad Ganaie	Special Mobile Magistrate, Trehgam, Kupwara
22.	Shafeeq Ahmad Malik	Sub-Judge, Vailoo
23.	Wangial Tsering	CJM, Kargil
24.	Mohammad Ishtiyaq Alam Baba	Forest Magistrate, Srinagar
25.	Javid Ahmad Pary	Secretary DLSA, Baramulla
26.	Shabir Ahmad Malik	Addl. Special Mobile Magistrate Kralpora, Kupwara
27.	Bazila Bashir Mir	Principal Magistrate, JJB, Shopian
28.	Danishta Shafi	Munsiff, Pulwama
29.	Fakhur-un-Nissa	Principal Magistrate JJB, Pulwama
30.	Ahtzaz Ahmed	Principal Magistrate, JJB, Anantnag with Addl. Charge of JJB, Kulgam
31.	Muneer Ahmad Bhat	Addl. Special Mobile Magistrate Awantipora, Pulwama
32.	Rabyia Snober Gulzar	Munsiff Magam, Budgam
33.	Younis Hamid	Munsiff Dangi wacha, Baramulla
34.	Amaan Nissar	Munsiff Tral, Pulwama
35.	Iram Irtiza	Munsiff, Kupwara
36.	Sadiq Ali Wazir	Addl. Special Mobile Magistrate Drass, Kargil
37.	Syed Tayoub Bukhari	Munsiff, Khalsi
38.	Shyam Kumar	Munsiff Aishmqam, Anantnag
39.	Mudasir Yousuf	Munsiff, Sogam